

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 21st November, 2014

No. HC.VII-136(Pt.-III)/2007/7601/A ### Hon'ble the High Court has been pleased to **exempt Smti. Shabnam Choudhury, Civil Judge & Asstt. Sessions Judge, Karimganj, from attending the two-days Judicial Discourse (on the questions assigned to the Judicial Officers earlier), scheduled to be held on 22nd & 23rd November, 2014 at the Training Hall of DRDA, Cachar, Silchar.**

By order,
Sd/- B.K. Nath
DEPUTY REGISTRAR (G&C)

Memo No. HC.VII-136(Pt.-III)/2007/7602 - 7613/A, Dated : 21.11.2014

Copy forward for information and necessary action:

1. The Director, Judicial Academy, Assam.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29 (in reference to the Notification No. HC.VII-136 (Pt.-III)/2007/7354/A, dated 03rd November, 2014)
4. The Registrar (Vig. / Admn. / Judl.) Gauhati High Court, Guwahati.
5. **The District & Sessions Judge, Karimganj. He is requested to inform the concerned officer accordingly.**
6. **The District & Sessions Judge, Cachar, Silchar.**
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. **Smti. Shabnam Choudhury, Civil Judge & Asstt. Sessions Judge, Karimganj.**
9. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.*
10. The Private Secretary to Hon'ble Mr Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr Justice C. R Sarma, Gauhati High Court, Guwahati.
12. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


DEPUTY REGISTRAR (G&C)